OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI

Consequent upon the recent transfer and posting of the Judicial Officers and in supersession of all earlier orders, following Committees are re-constituted and following Officer Incharges are designated afresh in North-East District, Karkardooma Courts, Delhi :

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#	Name of the Committee	Name of the Judicial Officers/Officials	Designated as	
1	Leave Sanctioning Authority (Judicial Officers)	Sh. Shankar Narayanan, ASJ (POCSO) Sh. Puneet Pahwa, ASJ/Spl. Judge (NDPS)	Officer Incharge Link Officer Incharge	
2	Leave Sanctioning Authority Ms. Richa Parlhar, ASJ (SC-POCSO)-01 (Staff Members) Sh. Pankaj Rai, JMFC-01		Officer Incharge Link Officer Incharge	
3	Administration Branch & for Deputing Sr. PA/PA & Orderly/Peon	Sh. Sanjay Sharma-I, Pr. Judge Family Court (NE) Sh. Shankar Narayanan, ASJ (POCSO)	Officer Incharge Link Officer Incharge	
4	Vigilance Branch	Sh. Praveen Singh, ASJ-03 Sh. Babru Bhan , ASJ-04	Officer Incharge Link Officer Incharge	
5	Litigation Branch	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Sh. Puncet Pahwa, ASJ/Spl. Judge (NDPS)	Officer Incharge Link Officer Incharge	
6	General Branch	Sh. Babru Bhan, ASJ-04 Ms. Gomati Manocha, DJ-02	Officer Incharge Link Officer Incharge	
7	Judicial Branch	Sh. Praveen Singh, ASJ-03 Sh. Babru Bhan , ASJ-04	Officer Incharge Link Officer Incharge	
8	Account Branch, Fine & Audit Branch & Cash Branch	Sh. Sanjeev Kumar Malhotra, DJ (Comm.)	Controlling Officer / Head of Office	
9	Bail & Filing Section	Sh. Puncet Pahwa, ASJ/Spl. Judge (NDPS) Sh. Babru Bhan , ASJ-04	Officer Incharge Link Officer Incharge	
10	Vulnerable Witness Deposition Complex (VWDC)	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Ms. Richa Parihar, ASJ (SC-POCSO)	Officer Incharge Link Officer Incharge	
11	Care-taking Branch	ACJ, NE District Ms. Isra Zaidi, JMFC-04	Officer Incharge Link Officer Incharge	
12	Hindi Section	Sh. Dcepak Kumar-I, CJM Ms. Sonika, JMFC (Mahila Court)-02	Officer Incharge Link Officer Incharge	
13	E-Sewa Kendra	Ms. Twinkle Wadhwa, ASJ-02 ACJ, NE District	Officer Incharge Link Officer Incharge	
14	CJM Office	CJM, NE District ACJM, NE District	Officer Incharge Link Officer Incharge	
15	Record Rooms & Digitization Cell	Sh. Aashish Gupta, DJ-01 Sh. Puncet Pahwa, ASJ/Spl. Judge (NDPS)	Officer Incharge Link Officer Incharge	
16	Purchase Committee and Purchase Cell	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Sh. Aashish Gupta, DJ-01 Ms. Prigya Gupta, SCJ/RC Sh. Animesh Bhaskar Mani Tripathi, ACJ/CCJ/ARC Ms. Kanika Agarwal, JMFC-03 AO/AAO/DDO (NE)	Chairman/Officer Incharge Member/ Link Officer Incharge Member Member Member Member	
17	Vigilance Committee	Sh. Praveen Singh, ASJ-03/NE CJM, NE District ACJ, NE District	Chairperson Member Member	
18	Arrears Committee	Sh. Sanjay Sharma, Pr.Judge Family Court (NE) Ms. Prigya Gupta, SCJ/RC Sh. Animesh Bhaskar Mani Tripathi, ACJ Sh. Alay Kumar Malik, Ld. JSCC/ASCJ/GJ	Chairperson Member Member Member	
19	Grievance Redressal Committee	Sh. Praveen Singh, ASJ-03 Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Dhanshree Deka, ACJM Ms. Neha Barupal, Ld. JMFC (Mahila Court)-01	Chairperson Member Member Member	
20	Nodal Officer-cum-Officer Incharge/Transparency Officer	Sh. Balwinder Singh, ASJ (FTC) Sh. Animesh Bhaskar Mani Tripathi, ACJ Ms. Anita Kanwar, SJA	Officer Incharge Link Officer Incharge PIO	

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21	To Monitor the functioning of	The PD&SJ, NE District	Chairperson
	VWDC	Sh. Sanjcev Kumar Malhotra, DJ (Comm)	Member
		Sh. Shankar Narayanan, ASJ (POCSO)	Member Member
22	Nodal Officer (Computers) and	Ms. Richa Parihar, ASJ (SC-POCSO)-01 Sh. Anmol Nohria, JMFC-02	Nodal Officer
- 00	Web-site		
23	Witness Protection Committee	The PD&SJ, NE District DCP. NE District	Chairperson Member
		Chief Public Prosecutor, Prosecution Branch, North-	Member Secretary
		East District, KKD Courts, Delhi	,
24	Committee to monitor proper		Chairperson
	implementation of several		Member Member
	guidelines for dealing with		Member
	matters pertaining to Sexual Offences and Child Witnesses/	mentage both	memoer
	Sub-Committee with regard to		
	the Support Person for aiding the		
ļ	vulnerable witnesses in Pursuant		
	to the directions vide MoM dated 03.03.2020.		
25	Cyber Police Station	CJM, NE District	
26	Sezual Harassment Committee	Ma Richa Barbar ASI (SO BOOSO) OI	Chairperson
20	Seven narassment committee	Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Dhanashree Deka, ACJM	Member
		Sh. Animesh Bhaskar Mani Tripathi, ACJ	Member
		Ms. Anita Kanwar, SJA/PIO	Member
		L. Sita Founder President, SAIRASS, B-2, Kakatceya	Member
27	Selection Committee for	Apartments, 86, I.P. Extn., Patparganj, Delhi-110092 The PD&SJ, NE District	01-1
41	engagement of Law Researcher	Principle Judge, Family Court, NE District	Chairperson Member
		Shri S.K. Malhotra, DJ (Comm)	Member
28	Committee to consider the	Sh. Praveen Singh, ASJ-03	Nodal Officer - cum -
	matters relating to welfare of		Officer Incharge
	Judicial Officers	Ms. Prigya Gupta, SCJ/RC	Link Nodal Officer-cum-
			Link Officer Incharge
29	Committee to complete the task	Ms. Veena Rani, Judge Family Court	Chairperson
	of identification of cases having	Ms. Twinkle Wadhwa, ASJ-02	Member
	historical/public importance	Sh. Anmol Nohria, JMFC-02 Ms. Pranjall Prakash, JMFC (Digital Traffic Court)	Member Member
		No. Tranjan Frankovi, ovir C Digitar Frank Courty	Member
30	Accessibility Committee	Sh. Puncet Pahwa, ASJ/Spl. Judge (NDPS)	Chairperson
		Ms. Prigya Gupta, SCJ/RC	Member
		Sh.Naveen Kumar, Advocate, (E.No. D288/14), Chamber Number 317, D-Block, KKD Courts, Delhi	Member
		DSA, Computer Branch, KKD Courts, Delhi	Member
31	Allow the services of summons to	Sh. Shankar Narayanan, ASJ-01 (POCSO)	Authorized Officer
1	be served upon Judicial	Sh.Balwinder Singh, ASJ (FTC)	Link Authorized Officer
	Officers/Officials		
32	Login credentials of online portal	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02	Nodal Officer
	for uploading monthly	Sh. Shankar Narayanan, ASJ-01 (POCSO)	Link Nodal Officer
	information of e-POCSO and Fast		
	Track Special Courts and Fast Track Courts		
33	First Appellate Authority (RTI)	Sh. Puncet Pahwa, Spl. Judge (NDPS)	Appellate Authority
		Sh. Aashish Gupta, DJ-01	Link Appellate
			Authority
34	District Case Management	The PD&SJ, NE District	Chairperson
	Committee	Sh. Sanjay Sharma-I, Pr. Judge, Family Court (NE) Sh. Sanjeev Kumar Malhotra, DJ (Comm)	Member Member
1		Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02	Member
		CJM, NE District	Member
		Secretary DLSA, NE District	Member

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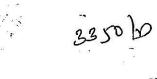
35	To verify the compliance report as per the directions passed by the Hon'ble Supreme court of India in the matter titled as " Satender Kumar Antil vs CBI", SLP (Crl)-5191/2021	Sh. Praveen Singh, ASJ-03 Sh. Devender Nain, PO-MACT CJM, NE District	Chairperson Member Member
36	To monitor/observe the reasons	Sh. Pravcen Singh, ASJ-03	Chairperson
	of delay of cases pending for	Sh. Aashish Gupta, DJ-01	Member
	more than 2 years	SCJ, NE District	Member

NOTE :

1. In the absence of Chairman/Chairperson, the senior most Officer will Chair the meeting of the Committee.

2. Minutes of the meeting is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.

3. The correspondence, if any with the Hon'ble High Court of Delhi, New Delhi and Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, shall be done only through the undersigned.



Dated 0 6 JUN 2025

(SANJEEV JAIN) Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.

No. 4-834-4840/Power/Judi/NE/KKD/Delhi/2025

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

3. Judicial Officers concerned.

4. All Courts and Branches, North-East District, Karakardooma Courts, Delhi.

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5. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi.

6. R&I Branch, North-East District, Kkarkardooma Courts, Delhi to upload the same on LAYERS.

7. P.S. to the undersigned.

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Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.